

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI
Record of Proceedings**

Petition No.86/2007 with I.A.No. 26/2007

Coram : Dr. Pramod Deo, Chairperson
Shri R.Krishnamoorthy, Member
Shri S.Jayaraman, Member
Shri V.S.Verma, Member

Date of Hearing : 23.4.2009

Subject : Review of order dated 23.11.2006 in Petition No.120/2005-determining the tariff for Kahalgaon STPS for the period from 1.4.2004 to 31.3.2009 in terms of the order of the Appellate Tribunal dated 16.12.2008 in Appeal No. 128/2008 along with I.A.No. 26/2007.

Petitioner : M. P. Power Trading Company Limited, Jabalpur

Respondents : NTPC, WBSEB, BSEB, JSEB, GRIDCO, DVC, PD, Govt of Sikkim, TNEB, KSEB, Electricity Deptt.,UT Pondicherry, UPPCL, PDD, Govt. of J&K, DTL, UT Chandigarh, MSEDCL, GUVNL,Admn. of Daman and Diu and Admn. of Dadra and Nagar Haveli

Parties present : Shri Deleep Kumar Dhayani, Advocate for the petitioner
Shri .M.G.Ramachandaran, Advocate for NTPC
Shri Anand K. Ganeasan, Advocate for NTPC
Ms. Swapna Seshadri, Advocate for NTPC

Learned counsel for the petitioner informed that because of the polling day in the State, the officers concerned could not appear before the Commission. A request was made for adjournment. In view of the request made, the petition shall be re-notified for hearing on 5.5.2009.

**Sd/-
(K.S.Dhingra)
Chief (Legal)**